

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH

ITEM No.22
CP (IB) No.08/BB/2023

IN THE MATTER OF:

M/s. Acendre India Pvt. Ltd.
Vs.
--

... Petitioner
... Respondent

Order under Section 59(7) of Insolvency & Bankruptcy Code, 2016

Order delivered on: 29.03.2023

CORAM:

JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Hemanth Rao, Adv.

ORDER

Due to paucity of time, the matter is adjourned to **04.05.2023**.

Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Krishna

Sd/-
T. KRISHNAVALLI
MEMBER (JUDICIAL)